NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S) : S.Ganesh and Another

NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. C. PRASANNA VENKAIBSH For Petitions # Lung.
2. S. MUKUNDAN
Commel supresenting for Respondent No. 1 J. M. Kundu.
C.D. MULHERKAR,
Advocate, New Dalhi
ORDER

Counsel representing both the parties present. This matter is directed to be posted alongwith connected TCP/4/2016. Time extended at request. Put up on

24.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)